

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) NO. 91/Chd/Pb/2017

SECL Industries Private Limited, having
its registered office at 21605, Street No.
6/1A, Power House Road, Bathinda,
Punjab-151001.

....Petitioner-Corporate Debtor

Present: Mr. Manish Jain & Ms. Divya Sharma, Advocates & Mr. Gautam
Mittal, CA, for petitioner-Corporate Debtor.

Mr. Manish Jain, Advocate filed Power of Attorney for petitioner-
Corporate Debtor. There are three Financial Creditors of the Corporate Debtor
namely, Punjab National Bank, HDFC Bank and Axis Bank. Rest are
operational creditors.

List the matter for arguments on 09.10.2017.

Notice of the petition be issued to the Financial Creditors
aforesaid to show cause as to why this petition be not admitted. The petitioner
to collect notice from the Registry and serve the same with copy of petition
'Dasti' and file affidavit of service at least a day before the date fixed.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

September 22, 2017
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